

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1056
TO BE ANSWERED ON 10.2.2023

CYBER CRIMES

1056. DR. ASHOK BAJPAI:

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether Government is satisfied with the present status of the technical know how of the police personnel of the UTs/States to fight against the increasing number of cybercrimes year after year;
- (b) the details of the initiatives, if taken, to train the police personnel for up-gradation for technical know how to investigate and crack cybercrimes in the country and number of personnel so trained; and
- (c) the details of the financial and technical assistance, given by Government, to the various States to combat cybercrimes during last three years?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI RAJEEV CHANDRASEKHAR)

(a) to (c): The policies of the Government are aimed at ensuring an Open, Safe and Trusted and Accountable Internet for its users across the country.

As per the provisions of the Code of Criminal Procedure, 1973, prevention and investigation of cognizable offences is to be done by the police, and as per the Seventh Schedule to the Constitution, 'Police' is a State subject. As such, States are primarily responsible for the prevention, investigation etc. of such cybercrimes through the State police departments, including in respect of training their police personnel for upgrading technical knowhow to investigate and solve such crimes.

The Central Government supplements the initiatives of the State Governments through various advisories and schemes for the capacity building of their police personnel. Steps taken by it in this direction which include the following:

- (i) The Ministry of Electronics and Information Technology has initiated many projects such as Setting up of a Collaborative and Comprehensive Live Cyber Operations Specific Exercise Training Facility (CyberCloset) for Indian Cyber Space, Development of Cyber Forensic Training cum Investigation Labs in North-Eastern States, and Cloud based centralized Cyber Forensics Lab Infrastructures and Capacity Development on Smart Device Forensics Investigations and Creation of Resource Centre for the North Eastern Police Forces.
- (ii) The Ministry of Home Affairs has set up the Indian Cyber Crime Coordination Centre (I4C) to deal with all types of cybercrime in the country in a coordinated and comprehensive manner.
- (iii) Under the Cybercrime Prevention against Women and Children (CCPWC) Scheme, financial assistance to the tune of Rs. 99.88 crore has been provided to all States and Union territories for setting up of cyber forensic cum training laboratories, hiring of junior cyber consultants and capacity building of Police personnels, public prosecutors and judicial officers. So far, cyber forensic-cum-training laboratories have been commissioned in 33 States and Union territories.
- (iv) Training curriculum has been prepared for law enforcement agency personnel, prosecutors and judicial officers for better handling of investigation and prosecution. States and Union territories have been mandated to organise training programmes. So

far, more than 20,300 police personnel, judicial officers and prosecutors have been provided training on crime awareness, investigation, forensics, etc.

- (v) The Online Capacity Building Programme on Cyber Law, Cybercrime Investigations and Digital Forensics, of the Ministry of Electronics and Information technology, offers a post graduate diploma of nine month duration in a phased manner to 1,000 officials of police, State Cyber Cells, prosecutors and judicial officers through Learning Management System.
- (vi) The 'CyTrain' portal has been developed under the I4C, for capacity building of police and judicial officers through online course on critical aspects of cybercrime investigation, forensics, prosecution etc. along with certification. More than 28,700 police officers from States and Union territories are registered and more than 7,800 certificates have been issued through the portal.
- (vii) The Ministry of Home Affairs has provided financial assistance under the Assistance to States for Modernization of Police Scheme to State Governments for acquisition of latest weaponry, training gadgets, advanced communication and forensic equipment, cyber policing equipment etc. The State Governments formulate State Action Plans as per their strategic priorities and requirements including combating cybercrimes.
